

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:968
ANSWERED ON:05.08.2011
STATUTORY AUDIT OF OIL COMPANIES
Tarai Shri Bibhu Prasad

Will the Minister of FINANCE be pleased to state:

- (a) whether a statutory audit report has accused two State owned petroleum companies for evasion of Government taxes;
- (b) if so, the details thereof and the amount of loss incurred therefrom by the Central and State Governments;
- (c) whether the Union Government has ordered any enquiry into the incident;
- (d) if so, the details thereof; and
- (e) the measures taken or proposed to be taken to stop such illegal activities by Government owned companies?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) to (e) The information is being collected and will be laid on the Table of the House.